

GOVERNMENT OF INDIA
MINISTRY OF PANCHAYATI RAJ
LOK SABHA
UNSTARRED QUESTION 419
ANSWERED ON 21.07.2026

DIGITAL GOVERNANCE

419. SHRI BUNTY VIVEK SAHU:

Will the Minister of PANCHAYATI RAJ be pleased to State:

- (a) the major progress made to empower Gram Panchayats and enhance transparency through the 'Gram Swaraj Abhiyan' and digital governance via the 'e-Gram Swaraj' portal in the country during the last two years;
- (b) the specific budgetary assistance provided by the Government to strengthen the three-tier Panchayati Raj system and develop rural infrastructure in Madhya Pradesh; and
- (c) whether the Government is providing any special financial package or technical assistance to address the lack of basic amenities such as modernization of Panchayat Bhawans and computer/internet connectivity in the remote and tribal-dominated Gram Panchayats of Chhindwara district, if so, the details thereof?

ANSWER

THE MINISTER OF PANCHAYATI RAJ

(SHRI RAJIV RANJAN SINGH ALIAS LALAN SINGH)

(a) The Ministry of Panchayati Raj is implementing the e-Panchayat Mission Mode Project (MMP) under the Rashtriya Gram Swaraj Abhiyan (RGSA) with the objective of strengthening transparency, efficiency, and accountability in the functioning of Panchayati Raj Institutions (PRIs) through digital enablement across all States. eGramSwaraj application developed under the e-Panchayat MMP is being implemented across Gram Panchayats throughout the country to strengthen transparency, accountability and digital governance in Panchayati Raj Institutions. eGramSwaraj facilitates planning, budgeting, accounting, progress reporting and asset management.

As on date, during the FY 2025–26, out of a total of 2,58,730 Gram Panchayats and equivalent across the States/UTs, 2,55,251 Gram Panchayats and equivalent (98.65%), have uploaded their Gram Panchayat Development Plans (GPDs) on e-Gram Swaraj and 2,45,839 Gram Panchayats and equivalents (95%) have made payments amounting to ₹57,337 crore through the e-GramSwaraj–PFMS interface.

The State-wise status of implementation of eGramSwaraj during last two years, is placed at **Annexure**.

(b) Ministry of Panchayati Raj has been implementing the Centrally Sponsored Scheme of Rashtriya Gram Swaraj Abhiyan (RGSA) since the financial year 2022-23 in States/ UTs. The main objective of the scheme is to build the capacity of Panchayati Raj institutions (PRIs) by creating a learning ecosystem, especially through training for the Elected Representatives (ERs), functionaries, and other stakeholders to develop their governance capabilities to function effectively, and also by supporting exposure visits, development of training modules and materials, etc.

Rural Local Bodies, including Gram Panchayats in Madhya Pradesh, receive Finance Commission Grants released by the Ministry of Finance for providing basic services and creation and maintenance of community assets and civic infrastructure in rural areas. The year wise details of funds released to the State of Madhya Pradesh under the Fifteenth Finance Commission Grants during the period from 2022–23 to 2026–27 are as under:

(Rs. in crore)				
2021-22	2022-23	2023-24	2024-25	2025-26
2944	3050	3080	3262.75	3150.35

(c) No, Sir. The Ministry of Panchayati Raj does not provide any separate special financial package specifically for the Chhindwara district.

Panchayat, being “Local Government”, is a State subject and part of the State list of the Seventh Schedule of the Constitution of India. Thus, the primary responsibility of providing dedicated office infrastructure for Gram Panchayats and computer/internet connectivity in Panchayats lies with States/UTs. However, under the Centrally Sponsored Scheme of Rashtriya Gram Swaraj Abhiyan (RGSA), the Ministry supplements the efforts of States/UTs in building Panchayat infrastructure and Computers and peripherals, at a limited scale, with particular focus on the North Eastern States. Accordingly, since the inception of Revamped RGSA i.e. 2022-23, the Ministry has approved the procurement of 289 computers and the construction of 50 Panchayat Bhawans for the State of Madhya Pradesh. District-wise information is not maintained centrally.

Further, the Ministry has developed digital applications such as eGramSwaraj, AuditOnline and mActionSoft to facilitate digital planning, accounting, audit and monitoring of Panchayat assets. The Ministry also extends technical support and capacity-building for effective adoption of these applications. Internet connectivity to Gram Panchayats is being improved through initiatives of the Department of Telecommunications, including the BharatNet project.

Annexure

Annexure referred to in reply of the Lok Sabha Unstarred Question No. 419 answered on 21.07.2026 regarding 'Digital Governance'.

State wise Adoption Status of eGramSwaraj for FY 2025-26

S.No	State Name	Total Number of Village Panchayats & Equivalent	Village Panchayat onboard	Village Panchayats & Equivalent With Online Payment
1	Andhra Pradesh	13327	13320	13041
2	Arunachal Pradesh	2108	2108	1541
3	Assam	2663	2198	2118
4	Bihar	8054	8054	8050
5	Chhattisgarh	11692	11688	11390
6	Goa	191	191	119
7	Gujarat	14619	14591	13948
8	Haryana	6227	6227	6051
9	Himachal Pradesh	3615	3615	3597
10	Jharkhand	4345	4345	4316
11	Karnataka	5949	5949	5938
12	Kerala	941	941	939
13	Madhya Pradesh	23011	23011	22352
14	Maharashtra	28002	27936	26773
15	Manipur	3175	161	113
16	Meghalaya	0	0	0
17	Mizoram	855	855	817
18	Nagaland	1312	984	0
19	Odisha	6794	6794	6788
20	Punjab	13236	13235	12551
21	Rajasthan	13128	11185	10835
22	Sikkim	199	199	197
23	Tamil Nadu	12482	12482	12443
24	Telangana	12760	12759	12372
25	Tripura	1194	1194	1192
26	Uttar Pradesh	57695	57693	57674
27	Uttarakhand	7812	7810	7347
28	West Bengal	3339	3339	3337
Total		258725	252864	245839

State wise Adoption Status of eGramSwaraj for FY 2024-25

S.No	State Name	Total Number of Village Panchayats & Equivalent	Village Panchayat onboard	Village Panchayats & Equivalent with Online Payment
1	Andhra Pradesh	13328	13320	13002
2	Arunachal Pradesh	2108	2108	426
3	Assam	2770	2300	2183
4	Bihar	8054	8054	8046
5	Chhattisgarh	11709	11704	11542
6	Goa	191	191	97
7	Gujarat	13611	13599	12988
8	Haryana	6227	6227	5979
9	Himachal Pradesh	3615	3615	3557
10	Jharkhand	4345	4345	4335
11	Karnataka	5951	5951	5942
12	Kerala	941	941	941
13	Madhya Pradesh	23011	23011	22987
14	Maharashtra	27955	27946	27027
15	Manipur	3175	161	125
16	Meghalaya	0	0	0
17	Mizoram	844	842	832
18	Nagaland	1311	984	0
19	Odisha	6794	6794	6794
20	Punjab	13238	13236	10240
21	Rajasthan	11229	11226	10907
22	Sikkim	199	199	195
23	Tamil Nadu	12525	12525	12520
24	Telangana	12994	12989	12648
25	Tripura	1194	1194	1175
26	Uttarakhand	7820	7817	7752
27	Uttar Pradesh	57691	57691	57655
28	West Bengal	3339	3339	3339
Total		256169	252309	243234
